NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 70/441/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2017

Name of the Company:

Lok Prakashan Ltd.

Section of the Companies Act: Section 441 r/w 211(1) and (2) of the Companies

Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Is Lan P. Shah Advocate Petitioner

Learned Advocate Mr. Ishan P Shah present for Petitioner.

Petitioner is directed to issue notice to ROC informing the date of hearing and file proof of service.

List the matter on 03.08.2017 for hearing.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 18th day of July, 2017.